

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
Court No. 2  
CAUSE LIST**

**DATE: 17<sup>th</sup> September, 2014  
Time: 10:30 A.M.**

**HON'BLE MR. JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Dr. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Appeal No. 69/2014 & M.A.No.589/2014 & M.A.No.612/2014.	M/s Krishna Int. Udyog Vs. U.P. Pollution Control Board & Anr.	Mr. Avinsh Lakahanpal, Adv. For the Appellant.	
2.	Appeal No. 70/2014 & M.A.No.607/2014.	M/s Chowdhary Aman Brick Field Vs. U.P. Pollution Control Board.	Mr. Archit Rajpal, Adv. For the Appellant.	
<b>FOR COMPLETION OF PLEADINGS</b>				
3.	Original Application No.148/2014 & M.A.No.497/2014, M.A.No.615/2014, M.A.No.616/2014, & M.A.No.617/2014.	Udyog Vyapar Sangthan Vs. MoEF & Ors.	Mr. Amit Singh Adv. For the Applicant. Mr. Vishwender Verma, Adv. For R-1. Mr. B.V. Niren, CGSC, for R-2. Mr. S.L. Gundli, Sr. Law Officer, CPCB For R-3. Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. For R-5 & 6. Mr. Prabhat Kumar, Adv. For R-8.	
<b>FOR HEARING</b>				
4.	Original Application No. 132/2014 & M.A.No. 561/2014.	Greater Kailash –II Welfare Association Vs. South Delhi Municipal Corporation	Mr. Sumit Chander, Adv. For the Applicant. Ms. Puja Kalra, Adv. For R-1.	
5.	Appeal No. 39/2014 & M.A.No.330/2014.	Sh. Vikas Jain Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra, & Ms. Sweta Priyadarshini Advs. For the Appellant. Mr. Narender Pal singh Adv., Adv. For Respondent-1. Mr. Abhishek, Adv. with Mr. S.L. Gundli, Sr. Law Officer For CPCB	
6.	Appeal No. 38/2014 & M.A.No.332/2014.	Sh. Mukesh Singhal Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra, & Ms. Sweta Priyadarshini Advs. For the Appellant. Mr. Narender Pal singh Adv., Adv. For Respondent-1. Mr. Abhishek, Adv. with Mr. S.L. Gundli, Sr. Law Officer For CPCB	

7.	Appeal No. 26/2012 & M.A No. 203/2012 & 214/2012.	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta, Adv. for the Appellant. Mr. C.D. Singh & Ms. Damini Hajela, Adv. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Adv. for R-3. Mr. Sumeer Sodhi, Adv. for R-4.	
8.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)